

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3921
ANSWERED ON:18.08.2010
OBJECTION ON NUCLEAR POWER STATION
Singh Shri Rakesh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether his Ministry has raised any objection on the setting up of nuclear power station in Chutka, Madhya Pradesh;
- (b) if so, the details thereof;
- (c) whether raising such objection after the completion of technical feasibility study would delay the implementation of the project; and
- (d) if so, the corrective measures taken / proposed to be taken by the Union Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b): M/s Nuclear Power Corporation of India Ltd. had submitted a proposal for obtaining Terms of Reference (TORs) for undertaking detailed Environment Impact Assessment (EIA) study in respect of the proposed MP Atomic Power Project (2x700 MWe) at village Chutka, District Mandla, Madhya Pradesh. The proposal was considered by the Expert Appraisal Committee (EAC) for Nuclear Power Projects in its meeting held on 15th June, 2010. The EAC observed that the information and documents submitted by the project proponent lacked requisite details and accordingly requested for submission of the revised documents, with incorporation of necessary details for further consideration of the proposal.

(c) & (d): Does not arise in view of the reply to parts (a) and (b) above.